



**Release Order No: RRD-1/1222/8736/2025**

**Order Releasing Bank Accounts, Demat Accounts and Mutual Fund Folios**

**Attachment Proceeding No. 14660 and 14661 of 2025**  
**Certificate No. 8736 of 2025**

**The Principal Officer /  
Chairman & Managing Director / CEO  
All Banks in India / All the Mutual Funds in India.  
NSDL/CDSL, Mumbai**

**Attachment Proceeding No. 14660 and 14661 of 2025 - Release of attachment of  
Bank Accounts / Lockers, Demat Accounts & Mutual Fund Folios**

1. Whereas Recovery Certificate No. 8736 of 2025 dated May 19, 2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs. 10,15,69,810.67/- (Rupee Ten Crore Fifteen Lakh Sixty-Nine Thousand Eight Hundred and Ten and Sixty-Seven Paise Only) along with interest / costs / charges / expenses etc. against Ravindra Bharti Education Institute Private Limited (PAN: AAHCR6075L) and Ravindra Balu Bharti (PAN: AVDPB1473A) ["Defaulters"] for non-compliance of direction to disgorge the amount imposed by WTM vide order WTM Order No. WTM/AB/MIRSD/MIRSD-SEC-1/31032/2024-25 dated December 10, 2024 in the matter of Ravindra Bharti Education Institute Private Limited.

2. And whereas Notices of Attachment dated June 06, 2025 in the above proceedings were issued attaching the Bank Accounts / Lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;

3. And whereas SEBI has recovered the entire outstanding amount due including interest and cost towards full and final settlement of the demand raised in the aforesaid recovery certificate.



4. In view of the above, you are hereby directed to release the attached Bank Accounts/ lockers, Demat Accounts and Mutual Fund Folios of the Defaulter, pursuant to Attachment Proceeding No. 14660 and 14661 of 2025 only. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

5. If the defaulter is not having any type of account/ folios with you, the same need not be informed to SEBI.

Given under my hand and seal at Mumbai this 8<sup>th</sup> Day of April 2026.

Seal



*J. Ashok Kumar*  
RECOVERY OFFICER  
J. ASHOK KUMAR  
जे. अशोक कुमार  
Recovery Officer  
वसूली अधिकारी  
Securities and Exchange Board of India  
भारतीय प्रतिभूति और विनिमय बोर्ड  
Mumbai  
मुंबई

Copy to:

**Ravindra Bharti Education Institute  
Private Limited (PAN: AAHCR6075L)**  
Office No. 4010, 4<sup>th</sup> Floor, Marvel Fuego,  
Near Amanora Mall, Opp. WeWork  
Seasons Mall, Magarpatta, Pune,  
Maharashtra - 411028

**Ravindra Balu Bharti (PAN:  
AVDPB1473A)**  
R2 T-10, 1802, Aspire Tower 10, 17/2/2,  
Nali Hadapsar, Amanora Mall Back  
Side, Amanora Park Town, Hadapsar,  
Pune - 411028